NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/2016

NAME OF THE PETITIONER(S)

: C. Ramachandran

NAME OF THE RESPONDENT(S)

: Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION

: 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Mr. K. Slankarnarayanan Dr. K. S. Rawithandras NYS S. Mainiela seri, AdV

M.R. MADURAT KANNON. DIRECTOR

ORDER

Shri R Shankarnarayanan, counsel for petitioner present. Counsel representing R1 to R9 absent. Shri M R Madurai Kannan, R7 present in person and stated that his counsel is engaged in High Court and is unable to appear before this Bench today and sought time. Time extended at request for final hearing. Put up

on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)